



MOTOR MISCELLANEOUS VEHICLE

ADD ON – WORDINGS

Additional Towing Charges (IRDAN134RP0010V02200809/A0022V01202021)

In consideration of extra premium paid, it is hereby understood and agreed that the Company will reimburse additional expenses towards the cost of towing the insured vehicle from the spot of accident to the nearest repairer as approved by the Company over and above the normal protection, removal and redelivery costs recoverable under the Policy and upto the specified limit following admissible losses during the Policy period.

Subject otherwise to terms, exclusions, conditions, and endorsements of the Policy.
